

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'SMC' NEW DELHI**

BEFORE SHRI N.S. SAINI, ACCOUNTANT MEMBER

**ITA No. 6630/Del/2018
Assessment Year: 2009-10**

Praveen Sharma Chaman Singh, B-6 (Basement) J S Arcade, Near Bikanervala, Opp. Metro Pillar No. 65, Sector-18, Noida, Gautam Budh Nagar, Uttar Pradesh. PAN No. BFBPK6039J	vs	ITO Ward 2(5) Noida
APPELLANT		RESPONDENT

Assessee by	None
Revenue by	Shri S.L. Anuragi, Sr. DR

Date of Hearing	04.04.2019
Date of Pronouncement	05.04.2019

ORDER

This is an appeal filed by the Assessee against the order of CIT(Appeals)-1, Noida dated 28.03.2018.

2. Notice of hearing was sent to the assessee by Speed Post at the address provided in Form 36, which was returned back by the postal authorities un-served with the remarks "Incomplete Address". No change of address has been provided by the assessee.

3. This shows that the assessee is not serious in pursuing with the appeal and hence, the same is dismissed.

4. Before parting with this order, I would like to state that the assessee, if advise shall be at liberty to file an application before the Tribunal for restoration of the appeal and the Tribunal, and the Tribunal if satisfied with the reasons of the assessee may recall this order.

5. In the result, the appeal of assessee is dismissed.

Order pronounced in the open court on 05/04/2019

Sd/-
(N.S. SAINI)
ACCOUNTANT MEMBER

Dated: 05.04.2019

*Kavita Arora

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

TRUE COPY

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	04/04/2019
Date on which the typed draft is placed before the dictating Member	04/04/2019
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	05/04
Date on which the fair order comes back to the Sr. PS/PS	05/04
Date on which the final order is uploaded on the website of ITAT	05/04
Date on which the file goes to the Bench Clerk	05/04
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	